

The 23rd March 1964

**No.LJL.18/64/4.**—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

**(Received the assent of the Governor on the 20th March 1964)**

ASSAM ACT No.IV OF 1964

THE ASSAM APPROPRIATION (No.1) Act, 1964

(As passed by the Assembly)

[Published in the *Assam Gazette* Extraordinary, dated the 23rd March, 1964]

**An**

**Act**

**to provide for the withdrawal of certain further sums from and out of the Consolidated Fund of the State of Assam to the Service of the year ending on the thirty-first day of March, 1964.**

It is hereby enacted in the Fifteenth Year of the Republic of India as follows—

Short title. 1. This Act may be called the Assam Appropriation (No.1) Act, 1964.

Withdrawal of Rs. 12,57,60,741 from and out of the Consolidated Fund of the State of Assam for the financial year 1963-64.

2. From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of twelve crores, fifty-seven lakhs, sixty thousand, seven hundred and forty one rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1964 in respect of the services specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1964.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
3	Charges on account of State Excise Duties.	5,17,000	100	5,17,100
5	Charges on account of Sales Tax and other Taxes and Duties.	41,000	..	41,000
	Charges on account of Interest on Debt and other obligations.	...	1,56,18,100	1,56,18,100
9	Charges on account of General Administration.	11,58,858	...	11,58,858
10	Charges on account of Administration of Justice.	40,896	...	40,896
11	Charges on account of Jails	1,71,000	...	1,71,000
14	Charges on account of Miscellaneous Departments— Miscellaneous Trade Adviser and Directorate of Movements.	7,500	..	7,500
16	Charges on account of Education, General.	35,600	..	35,600
18	Charges on account of Medical.	4,40,001	..	4,40,001
19	Charges on account of Public Health.	13,67,743	...	13,67,743
22	Charges on account of Rural Development.	3,25,460	...	3,25,460

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Vote by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
23	Charges on account of Animal Husbandry.	6,86,983	...	6,86,983
24	Charges on account of Co-operation.	4,00,000	2,409	4,02,409
	Charges on account of Miscellaneous Social and Developmental Organisation—			
31	Do-I—Directorate of Statistics	95,000	...	95,000
36	Do—VI—Directorate of Social Welfare.	1,00,000	...	1,00,000
39	Do—IX—Pooled Transport and Tourism.	75,000	...	75,000
41	Charges on account of Irrigation N. E. D. Works, etc.	50,40,000	12,660	50,52,660
52	III—Grants-in-aid, contributions, etc.	1,87,490	...	1,87,490
41-A	Electricity Scheme ..	1,35,500	...	1,35,500
42	Charges on account of Public Works (Excluding Establishment and Tools and Plant, etc.).	1,61,05,000	42,000	1,61,47,000
43	Charges on account of Public Works—Establishment and T. and P.	13,80,500	16,000	13,96,500
45	Charges on account of Road and Water Transport Scheme—A—Road Transport (I) Working Expenses	47,85,000	...	47,85,000
46	Charges on account of Famine Relief.	11,72,975	...	11,72,975
47	Charges on account of Pension and other Retirement benefits.	2,71,000	...	2,71,000

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		(4) Total
		Voted by the Assembly	Charged on the Consolidated Fund	
		Rs.	Rs.	Rs.
	Charges on account of Territorial and Political Pensions.	1,50,000	...	1,50,000
	Charges on account of Pay- ment of commuted value of Pension.	...	..	...
49	Charges on account of Forests.	3,10,288	...	3,10,288
	Charges on account of Miscellaneous—			
50	I—Expenditure on account of State Prisoners and Detenus, etc.	1,04,550	..	1,04,550
51	II—Donations for Charita- ble purposes, etc.	1,98,562	...	1,98,562
54	V—Expenditure on Dis- placed Persons.	5,12,881	...	5,12,881
57	Charges on account of other Miscellaneous Contribu- tion and Assignments.	96,959	9,00,568	9,97,527
59	Charges on account of Pre- partition Payments.	..	357	357
<b>Capital Outlay on Industrial Development—</b>				
63	Do—I—Investment in other Commercial concerns.	31,90,000	..	31,90,000
66	Charges on account of Capital Outlay on Public Works Outside the Reve- nue Accounts.	...	7,530	7,530
68	Charges on account of Capital Outlay on other Works outside the Reve- nue Accounts.	2,00,000	...	2,00,000

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		Total
		Voted by the Assembly	Charged on the Consolidated Fund	
		Rs.	Rs.	Rs.
69	Charges on account of Capital Outlay on Road and Water Transport Schemes.	4,50,000	..	4,50,000
71	Charges on account of Capital Outlay on Schemes of Government Trading.	60,00,000	3,257	60,03,257
	Charges on account of Repayment of Debt.	..	6,29,55,014	6,29,55,014
	Charges on account of Loans and Advances by the State Government—			
72	I—Loans to Local Bodies ...	50,000	...	50,000
76	IV—Loans under Community Projects.	4,00,000	...	4,00,000
	Total ... ..	4,62,02,746	7,95,57,995	12,57,60,741

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